

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1428
ANSWERED ON:14.07.2009
DIVERSION OF FUNDS UNDER MPF SCHEME
Pal Shri Jagdambika

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether funds allocated to the State Governments for Modernisation of Police Forces (MPF) have been diverted/ misappropriated;
- (b) if so, whether such instances have come to the notice of the Union Government;
- (c) if so, the details thereof during each of the last two years, State-wise; and
- (d) the corrective action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Under the Scheme for Modernisation of State Police forces (MPF), funds are allocated to the States for various items of expenditure approved in the Annual Action Plan, like Mobility; Modern weaponry; Communication system; Training infrastructure facilities; Forensic Science facilities; Strengthening of Intelligence Branches; Security equipment, Construction of buildings of Police Stations/ Posts; Construction of residential buildings for lower level police personnel etc. On the basis of audit reports, some instances have come to notice where funds meant for a particular item under the Scheme have been inadvertently or otherwise utilized for purchase of another item either not approved in the Action Plan or other approved items under the scheme requiring prior approval or in another year requiring revalidation. For example, it was found that in the case of Andhra Pradesh, funds allocated against the specific activities were incurred on the training of newly recruited police staff; Punjab Police has purchased office equipments which needs prior approval of the competent authority and in the case of Bihar, funds were spent on purchase of vehicles in the year 2008-09 from the allocation of funds of previous year requiring approval/revalidation. In order to have a proper check on recurrence of such events, a system of Concurrent audit on a quarterly basis has been introduced from last quarter of 2008-09 and is in place.